

of a minimum standard quality of *gun* for each region and for each important *Mandi* for the sake of better marketing and grading ; and

(b) if so, whether such minimum standards have been fixed ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) Yes.

(b) Not yet. The recommendation of the Gur and Khandsari Sub-Committee has been brought to the notice of the All-India Khadi and Village Industries Board, who are concerned with the development of the Gur Industry.

Directorate of Health Services

***824. Shri Rishaing Keishing :** Will the Minister of Health be pleased to state :

(a) whether it is a fact that in some Part C States, Directorate of Health Services is not in existence ;

(b) if so, the names of the States ;

(c) the reasons therefor ; and

(d) how the Health Services in those States are being managed ?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) Yes.

(b) (i) Ajmer.

(ii) Coorg.

(iii) Kutch

(iv) Manipur.

(c) The work in these states did not justify the creation of a separate Directorate of Health Services.

(d) In these States, the administration of Health and Medical services are managed by the Civil Surgeon or the Chief Medical Officer.

Quarters For P. & T. Staff

***830. Shri Keshavaiengar :** Will the Minister of Communications be pleased to state :

(a) whether it is a fact that in some States the Central Public Works Departments have found it difficult to obtain suitable contractors for the construction of houses and offices for the Posts and Telegraphs Employees in Madhya Bharat and other places ;

(b) whether the M. E. S. Authorities in such States are in a position to execute the work on behalf of the C. P. W. D. ?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) In remote localities where communications are difficult and labour is scarce, the C.P.W.D. have sometimes not been able to obtain competitive quotations from contractors. This applies to all works carried out by the C. P. W. D. at such places and not particularly to P. & T. works.

(b) In cases where C. P. W. D. authorities are unable to obtain competitive tenders, M. E. S. will be in no better position as they also call for tenders from the same source.

Post Cards

***831. Shri Kajrolkar :** Will the Minister of Communications be pleased to state whether it is a fact that Money Orders forms and Post Cards will be printed in Regional Languages in areas where Hindi is not the mother-tongue in order to enable the non-Hindi speaking people to fill the forms properly ?

The Deputy Minister of Communications (Shri Raj Bahadur) : There is no intention to print Money Order forms or Post Cards in the regional languages.

Crimes on Railways

***832. Shri Ibrahim :** Will the Minister of Railways be pleased to state the number of thefts and robberies committed in trains in April, 1954 and in April, 1955 respectively ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) :

Goods and Passenger trains	April 1954	April 1955
Robberies	3	5
Thefts	446	425

Audit Report Railways

***833. Shri Gidwani :** Will the Minister of Railways be pleased to state :

(a) the total number of cases pointed by the Audit Department to the different Railways involving other payment of pay and allowances during the year 1953-54 ;

(b) the amount involved in these cases ; and

(c) the amount of over-payment since recovered from the official concerned ;

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) 2,884.

(b) Rs. 1,89,334/-.

(c) Rs. 74,448/-.